

**OFFICE OF THE DISTRICT & SESSIONS JUDGE: CENTRAL
TIS HAZARI COURTS: HEADQUARTERS : DELHI**

ORDER

The following transfer & posting orders are hereby made in Administrative Exigencies, with immediate effect:

S. No.	Name of the Official	From	To
1.	Ms. Kiran Sharma, JA E.C. 13019	JA in Copying Agency (Sessions), Central, Tis Hazari Courts, Delhi	Reader cum Ahlmad in the Court of Ms. Akriti Mahendru, MM (NI Act) Digital Court-01, Central, THC, Delhi
2.	Sh. Rajesh Chopra, JA E.C. 12037	JA in Admn-II, Central, Tis Hazari Courts, Delhi	Reader cum Ahlmad in the Court of Ms. Akansha Gautam, MM (NI Act) Digital Court-02, Central, THC, Delhi
3.	Sh. Roshan Lal, JA E.C. 13259	JA in General Branch, Central, Tis Hazari Courts, Delhi	Reader cum Ahlmad in the Court of Ms. Preeti Rajoria, MM (NI Act) Digital Court-03, Central, THC, Delhi
4.	Sh. Kamal Jit Singh, JA E.C. 13958	JA in Bail & Filing Section, West District, Tis Hazari Courts, Delhi	Reader cum Ahlmad in the Court of Sh. Mohit Sharma, MM (NI Act) Digital Court-01, West, THC, Delhi
5.	Ms. Renuka Thakur, JA E.C. 13888	JA in Copying Agency (Criminal), Central, Tis Hazari Courts, Delhi	Reader cum Ahlmad in the Court of Ms. Chhaya Tyagi, MM (NI Act) Digital Court-02, West, THC, Delhi
6.	Ms. Jyoti Grover, JA E.C. 12769	JA in Admn.-III, South West, Dwarka New Delhi	Reader cum Ahlmad in the Court of Ms. Surpreet Kaur, MM (NI Act) Digital Court-01, South-West, Dwarka , New Delhi
7.	Sh. Gurmukh Singh, JA E.C. 12219	JA in Judicial Branch, South West, Dwarka, New Delhi	Reader cum Ahlmad in the Court of Sh. Vaibhav Kumar, MM (NI Act) Digital Court-02, South-West, Dwarka, New Delhi
8.	Ms. Manisha, JA E.C. 13977/ 28011854	JA Copying Agency, South West, Dwarka Courts, New Delhi	Reader cum Ahlmad in the Court of Sh. Nidhish Kumar Meena MM (NI Act) Digital Court-03, South West, Dwarka, New Delhi
9.	Sh. Parvinder Singh, JA E.C. 12558	JA in Facilitation Center, South West Dwarka Courts, New Delhi	Reader cum Ahlmad in the Court of Ms. Shipra Dhankar, MM (NI Act) Digital Court-04, South West, Dwarka, New Delhi

S. No.	Name of the Official	From	To
10.	Ms. Padmini, JA E.C. 77484207/14112	JA in Record Room (Sessions), South West, Dwarka Courts, New Delhi	Reader cum Ahlmad in the Court of Sh. Umang Joshi, MM (NI Act) Digital Court-05, South West, Dwarka, New Delhi
11.	Ms. Meenakshi, JJA E.C. 35777718	JJA in Accounts Branch, South West Dwarka Courts, New Delhi	Reader cum Ahlmad in the Court of Sh. Manoj Kaushal, MM (NI Act) Digital Court-06, South West, Dwarka, New Delhi
12.	Sh. Raj Kumar Dhingra, JA E.C. 12699	JA in Office Pool, South West Dwarka New Delhi	Reader cum Ahlmad in the Court of Ms. Neha Saini, MM (NI Act) Digital Court-07, South West, Dwarka, New Delhi
13.	Ms. Reena Devikar, JA E.C. 13527	JA in Copying Agency South West Dwarka New Delhi	Reader cum Ahlmad in the Court of Sh. Gaurav Goyal, MM (NI Act) Digital Court-08, South West, Dwarka, New Delhi
14.	Sh. Raman Kumar, JA E.C. 13721	JA in General Branch South West Dwarka New Delhi	Reader cum Ahlmad in the Court of Ms. Ebbani Aggarwal, MM (NI Act) Digital Court-09, South West, Dwarka, New Delhi
15.	Sh. Deepak Bhardwaj, JJA E.C. 96785780	JJA in Stationery Branch, Rouse Avenue Courts Complex, New Delhi	Reader cum Ahlmad in the Court of Ms. Neha Gupta Singh, MM (NI Act), Digital Court, North, Rohini Courts, Delhi
16.	Sh. Vicky, JJA E.C. 11118261	JJA in Copying Agency North West Rohini Delhi	Reader cum Ahlmad in the Court of Ms. Uditia Jain, MM (NI Act) Digital Court-01, North-West, Rohini, Delhi
17.	Sh. Manish Drall, JJA E.C. 48273293	JJA in Copying Agency North West Rohini Delhi	Reader cum Ahlmad in the Court of Ms. Ritika Kansal, MM (NI Act) Digital Court-02, North-West, Rohini, Delhi
18.	Sh. Pankaj Ahuja, JA E.C. 25734122	JA in Record Room North West Rohini Delhi	Reader cum Ahlmad in the Court of Sh. Lalit Kumar, MM (NI Act) Digital Court-03, North-West, Rohini, Delhi
19.	Ms. Pooja, JJA E.C. 94870430	JJA in Filing Section (Centralized Registry), North West, Rohini Courts, Delhi	Reader cum Ahlmad in the Court of Ms. Renu (NI Act) Digital Court-04, North-West, Rohini, Delhi
20.	Ms. Kamla Thuwal, JA E.C. 12102	JA in General Branch, Rouse Avenue Courts Complex, New Delhi	Reader cum Ahlmad in the Court of Sh. Kapil Kumar, MM (NI Act) Digital Court, North-East, KKD, Delhi

S. No.	Name of the Official	From	To
21.	Sh. Harindra Sharma, JA E.C. 13784	JA in Accounts Branch, Shahdara, KKD, Delhi	Reader cum Ahlmad in the Court of Sh. Prayank Nayak, MM (NI Act) Digital Court, Shahdara, KKD, Delhi
22.	Ms. Komal Lata Negi JA E.C. 13432	JA in Copying Agency, East, KKD, Delhi	Reader cum Ahlmad in the Court of Sh. Tushar Gupta, MM (NI Act) Digital Court, East, KKD, Delhi
23.	Sh. Jitender Kumar, JA E.C. 13535	JA in Judicial Branch, Patiala House Courts, New Delhi	Reader cum Ahlmad in the Court of Ms. Jyoti Maheshwari, MM (NI Act) Digital Court-01, New Delhi, PHC, New Delhi
24.	Ms. Pushpa Giri, JA E.C. 12726	JA in Copying Agency, Patiala House Courts, New Delhi	Reader cum Ahlmad in the Court of Ms. Nidhi Bala, MM (NI Act) Digital Court-02, New Delhi, PHC, New Delhi
25.	Ms. Sangeeta Verma, JA E.C. 94094521	JA in Copying Agency, Patiala House Courts, New Delhi	Reader cum Ahlmad in the Court of Ms. Padma Landol, MM (NI Act) Digital Court-03, New Delhi, PHC, New Delhi
26.	Ms. Lily Grace Toppo, JA E.C. 43055404	JA in Copying Agency, South District, Saket Courts, New Delhi	Reader cum Ahlmad in the Court of Ms. Neha Priya, MM (NI Act) Digital Court-01, South, Saket, New Delhi
27.	Sh. Ravi Sharma, JA E.C. 79254229	JA in Office Pool, South District, Saket Courts, New Delhi	Reader cum Ahlmad in the Court of Ms. Nidhi Singh, MM (NI Act) Digital Court-02, South, Saket Courts, New Delhi
28.	Sh. Gautam Bhunia, JA E.C. 13966654	JA in Record Room (Crl.) South Saket, New Delhi	Reader cum Ahlmad in the Court of Ms. Chhavi Bansal, MM (NI Act) Digital Court-03, South, Saket, New Delhi
29.	Sh. M. Ravikumar, JA E.C. 14067	JA in Copying Agency South, Saket, New Delhi	Reader cum Ahlmad in the Court of Sh. Abhitesh Kumar, MM (NI Act) Digital Court-04, South, Saket, New Delhi
30.	Sh. Santosh Kumar, JA E.C. 42258412	JA in Record Room (Sessions) South Saket New Delhi	Reader cum Ahlmad in the Court of Ms. Kanika Agarwal MM (NI Act) Digital Court-05, South, Saket, New Delhi
31.	Ms. Geeta Joshi, JJA E.C. 96913887	JJA in Admn.-II, South District, Saket Courts, New Delhi	Reader cum Ahlmad in the Court of Sh. Aridaman Singh Cheema, MM (NI Act) Digital Court-06, South, Saket, New Delhi
32.	Sh. Brijesh Kumar Sharma, JA E.C. 12676	JA in Record Room, South-East District, Skaet Courts, New Delhi	Reader cum Ahlmad in the Court of Sh. Paras Dalal, MM (NI Act) Digital Court-01, South-East, Saket, New Delhi

S. No.	Name of the Official	From	To
33.	Sh. Sudhakar, JA E.C. 90102246	JA in Copying Agency, South-East, Saket New Delhi	Reader cum Ahlmad in the Court of Ms. Akanksha Garg, MM (NI Act) Digital Court-02, South East, Saket, New Delhi
34.	Sh. Yogesh, JA E.C. 12112	JA in Record Room South-East, Saket New Delhi	Reader cum Ahlmad in the Court of Ms. Raghav Sharma, MM (NI Act) Digital Court-03, South East, Saket, New Delhi

NOTE:

1. The above officials shall be functioning both as Readers and Ahlmads/ Record Keepers.
2. All the above officials shall be receiving training relating to Digitalization of Courts and Virtual Courts from the Centralized Computer Branch.
3. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the official, as per rules.

GIRISH KATHPALIA Digitally signed by GIRISH KATHPALIA
Date: 2020.11.05 12:11:16 +05'30'

(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 39277 - 39512 Admn-II/P&T/HQs/Delhi/2020 Dated, Delhi the 05 / 11 / 2020

Forwarded for information and necessary action to:

1. All The Principal District & Sessions Judge, Delhi/New Delhi.
2. The Officers concerned.
3. The Personal Office of the Ld. Principal District & Sessions Judge (HQs) Delhi.
4. The AO/AO, Accounts Branch (all Districts) Delhi/New Delhi for further necessary compliance.
5. The Dealing Assistants, Personal File, CR, Leave, Dak Seat (Admn.-II), Web-Site Committee & LAYERS Seat, Central for necessary action as per rules.
6. The officials concerned.

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Date: 2020.11.05 12:44:49 +05'30'

(Dr. Kamini Lau)
Officer In-Charge, Admn.-II
Tis Hazari Courts, Delhi